

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 812
(TO BE ANSWERED ON THE 6th December 2021)**

FOREIGN AVIATION COMPANIES

812. SHRI VINAY DINU TENDULKAR

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the number of foreign aviation companies applied to start their business in the country during last three years;
- (b) the total number of domestic and foreign aviation companies presently engaged in civil and cargo sectors;
- (c) whether all the domestic and foreign aviation companies presently doing their business have appointed their general sales agents, the details thereof; and
- (d) the Ministries from where, the aviation companies are required to get permission to appoint their sales agents, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a): 11 foreign airlines have applied to start their business in the country since 2018.

(b): At present, 39 foreign airlines are operating scheduled services and 15 domestic airline companies are operating as scheduled operator/ scheduled commuter operator in the civil and cargo sector in the country.

(c) and (d): Airlines appoint General Sales Agents as per their respective Business model. This is purely a commercial activity of the airlines and no permission of this Ministry is required for the same.
